COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 468 OF 2018</u> <u>IN</u> <u>DFR NO. 1145 OF 2018</u>

Dated: <u>15th May, 2018</u>

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Bhagyodaya Motors Private Ltd. Vs. Gulbarga Electricity Supply Company Limited & Anr.		 Appellant(s) Respondent(s)

Mr. Sudhanshu Prakash

ORDER

Learned counsel appearing for the Appellant submitted that, in compliance of the Order dated 24.04.2018, the Appellant has filed the additional better affidavit for explaining the delay in filing the appeal on 08.05.2018.

Submissions made by the learned counsel appearing for the Appellant, as stated above, are placed on record.

Registry is directed to check and put up the additional better affidavit filed by the Appellant on 08.05.2018.

List this mater on <u>18.05.2018</u> as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member